

**HIGH COURT OF DELHI: NEW DELHI
SHERSHAH ROAD, NEW DELHI-110503**

No. /DHC/GAZ.IIB/G.8/LI&LA/2022

OUT-AT-ONCE

Dated:

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To,

The Principal Secretary (Law, Justice & Leg. Affairs),
Department of Law, Justice & Legislative Affairs,
Govt. of NCT of Delhi,
8th Level, C-Wing, Delhi Secretariat,
I.P.Estate, New Delhi-110002.

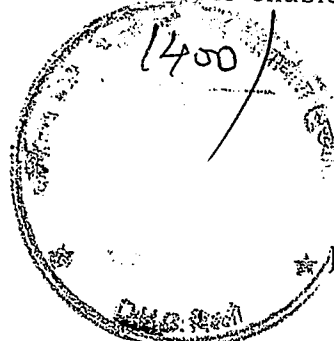
Sub.- Repatriation of Dr.Ruchi Aggarwal Asrani, DHJS to her parent cadre.

Sir,

I am directed to say that Hon'ble the Chief Justice has been pleased to order that Dr.Ruchi Aggarwal Asrani, DHJS (promoted on ad-hoc basis), presently posted on deputation as Special Secretary (Law, Justice & Leg. Affairs), Govt. of NCT of Delhi, be repatriated to her parent cadre on completion of her deputation period, i.e., on 19.10.2022.

I am, therefore, to request you to repatriate Dr.Ruchi Aggarwal Asrani on completion of her deputation period, i.e., on 19.10.2022 to enable her to join her parent cadre.

Yours sincerely,



sd/-
(Shankar Singh)
Joint Registrar (Gaz.IIB)
for Registrar General

5671-74

Endst. No. /DHC/GAZ.IIB/G.8/LI&LA/2022

Dated: 14/10/2022.

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi.
2. Dr.Ruchi Aggarwal Asrani, DHJS, Special Secretary (Law, Justice & Leg. Affairs), Department of Law, Justice & Legislative Affairs, Govt. of NCT of Delhi, 8th Level, C-Wing, Delhi Secretariat, I.P.Estate, New Delh with the request to report to the Principal District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi, on being relieved.
3. Joint Registrar (Gazette-IA), Delhi High Court, New Delhi.
4. Joint Registrar (Gazette-IB), Delhi High Court, New Delhi.

Judl. Br.

P. DBS J (Hqrs.)
15/10/22

(Amit Narayan Bharthuar)
Assistant Registrar (Gaz.IIB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (1)/2022/ 25837-877-1 Dated, Delhi the 17.10.2022

Sub:- Repatriation of Dr. Ruchi Aggarwal Asrani, DHJS to her parent cadre.

Copy forwarded for information and necessary action to :-

1. The Officer In-Charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi.
4. The PRO, Tis Hazari Courts, New Delhi.
5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
6. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
7. The 'LAYERS' Section, for uploading on 'LAYERS'.

(Kaveri Baweja)

17/10/22
District Judge (Commercial Court)-07
Officer In-charge Judicial Branch (Central)
For Principal District & Sessions Judge(HQs),
Delhi